

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 22737/2013

M/S KAMAKHYA TRADERS & ORS.

Petitioner(s)

VERSUS

RAILWAY BOARD MINISTRY OF RAINWAYS . & ORS.

Respondent(s)

(ONLY SLP (C) C.C. No. 18906 /2013 IS TO BE LISTED BEFORE LD.
REGISTRAR COURT.)

WITH

S.L.P.(C)...CC No. 18906/2013 (XI)

Date : 17-07-2019 This petition was called on for hearing today.

For Petitioner(s)

Ms. Sakshi Kakkar, AOR

For Respondent(s)

Mr. Mukesh Kumar Maroria, AOR
Mr Praneet Pranav, Adv.
Mr Raj Bahadur, AOR

UPON hearing the counsel the Court made the following
O R D E R

S.L.P.(C)...CC No. 18906/2013

None appeared for the petitioner when called.

Service is complete on petitioner no.2 but none has entered appearance.

In respect of petitioner no.1, unserved cover containing notice has been received back with the postal remarks "incomplete address".

Registry to process the matter for listing before the Hon'ble Judge in Chamber for orders.

ANIL LAXMAN PANSARE
Registrar